

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 15 OF 06

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

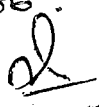
Orders of the Tribunal

14/9/06

Mr. Mahesh Shrivastava, Counsel for the applicant.

At the request of
learned counsel to accept post the OA
for admission on 16/11/2006.

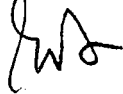

J. P. SHUKLA
Adm. Member

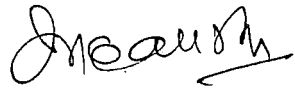

J. R. KAUSHIK
Judl. Member

16/11/06

Mr. Mahesh Kumar Shrivastava, Counsel for the applicant.

The learned counsel for the
applicant submits that he has instructions
from his client to withdraw this O.A. In view
of the statement of learned counsel for the
applicant, the O.A. is hereby dismissed as having
been withdrawn.

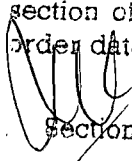

R. R. BHANDARI
Adm. Member


J. R. KAUSHIK
Judl. Member

I-2

Order with set of 0-A
Sent to R1 to 3 with
TW at 30.11.06 No 107 to 109
Rec'd of Resp No. 2
Res 29.11.06

Cpy of order sent to
R. Nathan Supreme A.C.
TW 12.6.1912.06

Part II and III destroyed
in my presence on 11/4/14
under the supervision of
section officer (1) as per
order dated 31.1.01

Section officer (Record)